THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir. As per available information, 243 persons are estimated to have infiltrated into the State during the summer in 2008 (April-September), as compared to an estimated number of 419 during the corresponding period of 2007.

As per the information available, 34 instances of ceasefire violations have been reported on the Line of Control (LoC) during 2008 (till October 15).

(b) The details are given below:-

Year	No. of infiltrators apprehended	Civilians Killed	SFs Killed
2008 (till September)	6	82	67

(c) The Government, in tandem with the State Government, have adopted a multi-pronged approach, to contain cross-border infiltration in Jammu and Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along the International Border/Line of Control, and near the ever changing infiltration routes, construction of border fencing, provision and use of improved technology, weapons and equipment for security forces, improved intelligence and operational coordination and synergizing intelligence flows to check infiltration, and pro-active action against the terrorists within the State. The counter infiltration efforts are reviewed periodically at various levels in the State Government (including the two Unified Headquarters headed by the Chief Minister of Jammu and Kashmir) and in the Central Government.

All ceasefire violations have been brought to the notice of the, Pakistani military authorities at appropriate levels. Protests have been registered through the established mechanisms of hotline, flag meetings as well as weekly talks between the Directors General of Military Operations. Suitable measures have also been taken by way of deployment along the Line of Control to ensure its sanctity, and strong retaliatory action against any attempts of violation of the Line of Control, while maintaining adequate restraint to prevent any escalation.

Spreading Naxal Menace in Country

- 515. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Naxalite menace has spread across 200 districts in the country creating thereby an alarming situation from law and order point of view;
 - (b) if so, what steps have been taken to uproot it permanently; and
 - (c) how far Government has succeeded in its endeavour?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) Naxal activities are confined to some areas of the Country and State Governments are dealing with it in a holistic manner.

The Central Government also closely monitors the situation and supplements the efforts of the State Governments in a variety of ways.